

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

NEW BOMBAY BENCH

O.A. No.s. 313/89, 314/89, 315/89 & 316/89
~~T.A. x No~~ 198

DATE OF DECISION 3.6.1991

Mr. Ranshi Raja Vala and three Ors Petitioner s

Mr. S.R. Atre Advocate for the Petitioner (s)

Versus

Union of India and others

~~Mr. Tipnis for Mr. R.M. Agrawal~~

Respondent

^{K.P.} Mr. Tipnis for Mr. R.M. Agrawal Advocate for the Respondent (s)

CORAM

The Hon'ble Mr. P.S. Chaudhuri, Member (A)

The Hon'ble Mr. T. Chandrasekhara Reddy, Member (J)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

Yes

7/0

P.S. Chaudhuri
(P.S. CHAUDHURI)